

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 84 /A. The Vacancy position of the Jharkhand Superior Judicial Service including future vacancies likely to be accrue till 31st March, 2022 is notified in the following manner:-

By direct recruitment from Bar(25%)-Rule 4 (a)	By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4(b)	Promotion (by way of selection) through limited competitive Examination(10%)-Rule 4(C)
12	04	23

**If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*

Dated: 27th March, 2021

By Order,

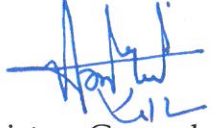
Sd/-(Ambuj Nath)

Registrar General

Memo No. 1741 /Apptt.

Dated Ranchi, the 27th March, 2021

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand, Ranchi immediately.


Registrar General 27.3.21